comprised of 38,973 tonnes of crude rapeseed oil and 74,313 tonnes of crude soyabean oil. The quantum of these sales, as made by the STC, is reviewed from time to time in the context of the various relevant factors particularly the availability of indigenous oils, the price levels prevailing in the various internal markets, etc.

किसान सहकारी चीनी मिल महमदाबाद के निर्माण के लिए औद्योगिक वित्त निगम से वित्तीय सहायता

1487 **राम लाल राही** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) क्या भारतीय औद्योगिक वित्त निगम से उत्तर प्रदेश मे सीतापुर स्थान पर किसान सहकारी चीनी मिल महमदाबाद के निर्माण और उसके लिये मशीनरी खरीदने के लिए वित्तीय सहायता देने हेतु चार करोड रुपये की राशि मागी गई है और यदि हा, तो राशि उपलब्ध कराने मे विलम्ब के क्या कारण है और निर्माण प्रयोजनों के लिए राशि कब तक उपलब्ध करा दी जायेगी, और

(ख) क्या विस्तृत जानकारी देने वाला विवरण सभा पटल पर रखा जाएगा ?

वित्त मंत्रालय में राज्य मंत्री (श्री जगन्नाथ पहाड़िया): (क) और (ख) भारतीय औद्योगिक वित्त निगम को 24 जनवरी, 1980 को किसान सहकारी चीनी मिल्स लिमिटेड, महमदाबाद से एक प्रार्थना पत्र मिला था जिसमे, उसने एक चीनी कारखाना खोलने के लिए 490 लाख रुपए की वित्तीय सहायता मागी है । यह आवेदन पत्र अभी निगम के विचाराधीन है ।

वित्तीय सस्थाए, चीनी उद्योग मे विद्यमान स्थितियो के सदर्भ मे, जिनमे दिसम्बर, 1979 से शुरू किये गये आशिक नियत्रण और दोहरी मूल्य प्रणाली शामिल है, नई चीनी परियोजनाओ की वित्तीय सक्षमता के प्रश्न पर विचार कर रही हैं । पर यह सस्थाए, चीनी परियोजनाओ की ऊची पूजीगत लागत को ध्यान में रखते हुए यह महसूस करती हैं कि नए एकक सरकार से उपयुक्त प्रोत्साहन के बिना अर्थक्षम नही होगे । इसलिए, वित्तीय सस्थाए, नए चीनी एकको की स्थापना के लिए अनिर्णित पडे आवेदन-पत्रों (किसान सहकारी चीनी मिल्स के आवेदन-पत्र समेत) पर विचार करने से पहले नयी चीनी मिलों को प्रोत्साहन दिये जाने के संबंध में सरकार के कृषि मंत्रालय के निर्णय की प्रतीक्षा कर रही है।

वित्त मंत्रालय में उच्च पदों पर अनुसूचित जातियों तथा अनुसूचित जनजातियों के कार्मिक

1488. **श्री राम लाल राही** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) वित्त मत्रालय मे उच्च पदो अनुसूचित जातियो तथा अनुसूचित जनजा के कार्मिक कितने प्रतिशत हैं, और

(ख) क्या उनके लिए आरक्षण सुनिश्चित किया जाता है, यदि हा तो सीधी भर्ती के माध्यम से उनके पद भरने मे क्या कठिनाई है ?

वित्त मंत्रालय में राज्य मंत्री (श्री जगन्नाथ पहाड़िया) : (क) वित्त मत्रालय (सचिवालय विभागो) मे वर्तमान मे उच्चतर पदो पर कार्यरत अनुसूचित जातियो तथा अनुसूचित जनजातियो के कार्मिको का प्रतिशत समूह 'क' पदो के संबंध मे 5 तथा समूह 'ख' (राजपत्रित) पदो के संबंध मे 8 है ।

(ख) जबकि अनुसूचित जातियो/अनुसूचित जनजातियो के उम्मीदवारो के लिए आरक्षण सुनिश्चित किया जाता है लेकिन योग्य उम्मीदवारो के उपलब्ध न होने के कारण रिक्त पदो को अनुसूचित जाति/अनुसूचित जनजातियो के उम्मीदवारो द्वारा भरा जाना हमेशा सभव नही होता । इसके अलावा, ये आरक्षण स्थानान्तरण/प्रतिनियक्ति के आधार पर भरे गए पदो के सबध मे लागू नही होते ।

Scheme to Boost International and Domestic Tourism

1489. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state.

(a) whether Government have framed any proposal/scheme to boost international and domestic tourism in the country; and

(b) if so, the details thereof?

THS MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KARTIK ORAON): (a) and (b). The development and promotion of tourism to India has been undertaken by the Government for over 3 decades and several measures such as opening of tourist

promotion offices overseas, development of beach and winter sports resorts and other schemes, setting up of India Tourism Development Corporation etc. have already been taken.

Several new measures like fleet augmentation of Indian Airlines, provision of air-conditioned cars on ex-STC price, liberalisation of rules regarding issuance of visas and entry formalities, augmentation of hotel accommodation, improvement, expansion and construction of Dharamshalas, Sarais etc. setting up of youth hostels, setting up of Janata Hotels in the Central Sector, are being taken to boost international and domestic tourism.

Jumbo Flight between Calcutta and New York ended with Whimper

1490. SHRI JANARDHANA POOJARY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that direct jumbo flight between Calcutta and New York by Air India has ended with a whimper; and

(b) if so, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION AND LABOUR (SHRI J B. PATNAIK): (a) No Sir.

(b) Does not arise

Setting up of Steel Plant at Mangalore

1491. SHRI JANARDHANA POOJARY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there is any proposal under the consideration of Government to set up steel plant at Mangalore; and

(b) if so, what are the details in this regard?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). As part of the overall development programme for the enhancement of capacity in the steel industry, Government have been considering the possibilities of setting up a new port-based steel plant with ultimate capacity of 3.00 million tonnes per annum. Mangalore is also being considered as a possible site in this connection. Discussions for setting up a new steel plant are being held with foreign parties who have offered technical and financial assistance for this purpose.

Control over Indian Companies with Foreign Capital

1492 SHRI N. E. HORO. Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal under the consideration of Government to make all the Indian companies with foreign capital to have full Indian control over them; and

(b) what are the details regarding the Indian companies where foreign capital is still more than 50 per cent along with the reasons for which such companies have been allowed to retain their controlling shares with the foreign investors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) No, Sir. The FERA guidelines seek to regulate the level of foreign shareholding in companies operating in the country depending on the nature and character of their activities. The control of companies is, however, determined under the Companies Act primarily by the voting power flowing from the extent of equity holding in the company and the pattern of holding.

(b) According to the FERA guidelines, the following types of companies are entitled to retain foreign equity upto 74 per cent or 51 per cent:

(1) Companies manufacturing items listed in Appendix I of the Industrial Licensing Policy of 1973.